

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI, DELHI
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. _____/EC/DBA/2024

Dated 06.03.2025

To,

(i) In-charge,
Computer Branch,
Tis Hazari Courts, Delhi.

(ii) In-charge,
General Branch,
Tis Hazari Courts, Delhi.


(iii) In-charge,
Caretaking Branch,
Tis Hazari Courts, Delhi.

(iv) In-charge,
BMC/Security Cell,
Tis Hazari Courts, Delhi.

MEETING NOTICE

In order to discuss the modalities and making necessary arrangements/preparations for smooth conduct of forthcoming Delhi Bar Association Elections, an urgent meeting has been called by the Ld. Chairperson, Election Committee, Delhi Bar Association, at Chamber no.410, Extension Block, Tis Hazari Courts, Delhi on 10.03.2025 at 04:00 p.m.

You are, accordingly, requested to make it convenient to attend the meeting on the above said date and time.


(Nodal Officer)

Election Committee,
Delhi Bar Association

Forwarded .
Nikhil
Ld. Chairman
DBA EC- 2024

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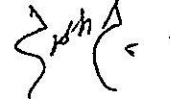
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No. _____/EC/DBA/2024

06 MAR 2025

Copy to-

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
- 3) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 4) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload the same on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.
- 5) R & I Branch (HQ), THC, Delhi.



Nodal Officer, Election Committee
Delhi Bar Association